

श्री जयपाल सिंह कश्यप (आंबला):
अध्यक्ष जी, क्या गढ़वाल में चुनाव नहीं
कराए जाएंगे ? ... (व्यवधान) ...

MR. SPEAKER: I have allowed
only Shri Ram Nagina Mishra.

श्री राम नगीना मिश्र (सलेमपुर) :
अध्यक्ष महोदय होली का पर्व एक
राष्ट्रीय पर्व है जिस के लिए इस सदन में
केवल एक दिन की छुट्टी है। मेरा सुझाव
है कि 9, 10 और 11 मार्च को तीन
दिन के लिए छुट्टी होनी चाहिए।

... (व्यवधान) ...

12.03 hrs.

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PAPERS LAID ON THE TABLE

URBAN LAND (CEILING AND REGULA-
TION) THIRD AMENDMENT RULES, 1981

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND WORKS AND
HOUSING (SHRI BHISHMA NA-
RAIN SINGH): I beg to lay on the
Table a copy of the Urban Land (Ceil-
ing & Regulation) Third Amendment
Rules, 1981 (Hindi and English ver-
sions) published in Notification No.
G.S.R. 7(E) in Gazette of India dated
the 4th January, 1982, under sub-
section (3) of section 46 of the Ur-
ban Land (Ceiling and Regulation)
Act, 1976, together with an explana-
tory memorandum. [Placed in Lib-
rary. See No. LT-3490/82]

NOTIFICATIONS UNDER ESSENTIAL
COMMODITIES ACT, 1955 AND STATE-
MENT FOR DELAY IN SUBMITTING THE
ANNUAL REPORT OF FOOD CORPORATION
OF INDIA FOR 1980-81

THE MINISTER OF AGRICUL-
TURE AND RURAL DEVELOP-
MENT AND CIVIL SUPPLIES (RAO
BIRENDRA SINGH): I beg to lay on
the Table.

(1) A copy each of the follow-
ing Notifications (Hindi and Eng-
lish versions) under sub-section (6)

of section 3 of the Essential Com-
modities Act, 1955:—

(i) G.S.R. 38(E) published in
Gazette of India dated the 30th
January, 1982 making certain amend-
ment to Notification No. G.S.R. 627 (E)
dated the 16th November, 1979.

(ii) The Sugarcane (Control)
Amendment Order, 1982, published
in Notification No. G.S.R. 79(E) in
Gazette of India dated the 24th
February, 1982. [Placed in Library
See No. LT-3491/82]

(2) A statement (Hindi and Eng-
lish versions) explaining reasons
for not laying the Annual Report
of the Food Corporation of India
for the year 1980-81 within the
stipulated period of nine months
after the close of the Accounting
year. [Placed in Library. See No.
LT-3492/82].

CERTIFIED ACCOUNTS OF ANNUAL
WELFARE BOARD, MADRAS FOR 1978-79,
REVIEWS ON AND ANNUAL REPORTS OF
KARNATAKA DAIRY DEVELOPMENT COR-
PORATION LTD. BANRALFRE FOR 1977-78
AND RAJASTHAN STATE DAIRY DEVE-
LOPMENT CORPORATION LTD. JAIPUR
FOR 178-79 AND THE STATEMENTS FOR
DELAY

THE MINISTER OF STATE IN
THE MINISTRIES OF AGRICUL-
TURE AND RURAL DEVELOPMENT
(SHRI R. V. SWAMINATHAN):
I beg to lay on the Table

(1) A copy of the Certified Ac-
counts (Hindi and English versions)
of the Animal Welfare Board, Mad-
ras, for the year 1978-79 and the
Audit Report thereon, under sub-
rule (4) of Rule 24 of the Animal
Welfare Board, Madras, (Adminis-
tration) Rules, 1962. [Placed in Lib-
rary. See No. LT-3493/82]

(2) A copy each of the following
papers (Hindi and English versions)

under section 619A of the Companies Act, 1956:—

(j) Review by the Government on the working of the Karnataka Dairy Development Corporation Limited, Bangalore, for the year 1977-78.

(ii) Annual Report of the Karnataka Dairy Development Corporation Limited, Bangalore, for the year 1977-78 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, [Placed in Library. See No. LT-3494/82.]

(b) (i) Review by the Government on the working of the Rajasthan State Dairy Development Corporation Limited, Jaipur, for the year 1978-79.

(ii) Annual Report of the Rajasthan State Dairy Development Corporation Limited, Jaipur, for the year 1978-79 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(3) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (a) and (b) of item (2) above. [Placed in Library. See No. LT-3495/82.]

12.05 hrs.

COMMITTEE ON PAPERS LAID ON THE TABLE

Minutes

DR. RAJENDRA KUMARI BAJPAI (Sitapur): I beg to lay on the Table Minutes (Hindi and English versions) of the sittings of the Committee on Papers laid on the Table relating to their Tenth Report.

COMMITTEE ON PAPERS LAID ON THE TABLE

TENTH REPORT

DR. RAJENDRA KUMARI BAJPAI (Sitapur): I beg to present the Tenth Report (Hindi and English versions) of the Committee on Papers laid on the Table.

SUPPLEMENTARY DEMANDS FOR GRANTS (RAILWAYS), 1981-82.

THE MINISTER OF RAILWAYS (SHRI P. C. SETHI): I beg to present a statement (Hindi and English versions) showing Supplementary Demands for Grants in respect of the Budget (Railways) for 1981-82.

12.06 hrs.

CALL ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

Reported malpractices in admission examinations to MBBS & MD courses.

SHRI H. K. L. BHAGAT (East Delhi): I beg to call the attention of the Minister of Education and Social Welfare to the following matter of urgent public importance and request that the may make a statement thereon:

Reported malpractices in examinations conducted for admission to M.B.B.S. and M.D. courses in Medical institutions in Delhi.

THE MINISTER OF STATE OF THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): The University of Delhi Conducts Entrance Examinations for admissions to its MBBS Course and Screening Tests for Post-Graduate Degree and Diploma Courses. MBBS Courses of the Delhi University are conducted by